

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT)(Insolvency) No.218 & 219 of 2017**

**IN THE MATTER OF:**

**Surinder Singh Bhatia,  
BCC Estates Pvt. Ltd.**

**.. Appellant**

**Vs.**

**IDBI Bank Limited & Anr.**

**.. Respondents**

**Present:**

**For Appellant: Mr. Milan Singh Negi and Mr. Nishant Piyush,  
Advocates**

**ORDER**

**30.05.2018** Company Appeal(AT)(Insolvency) No. 92 of 2017- 'Ferro Alloys Corporation Limited Vs. Rural Electrification Corporation Ltd. & Anr.', Company Appeal(AT)(Insolvency) No. 93 of 2017- 'Rai Bahadur Shree Ram & Co. Private Limited Vs. Rural Electrification Corporation Ltd. & Anr.', Company Appeal(AT)(Insolvency) No. 148 of 2017- 'Bank of India Vs. Rural Electrification Corporation Ltd. & Anr.', Company Appeal(AT) (Insolvency) No. 218 of 2017- 'Surinder Singh Bhatia Vs. IDBI Bank Limited & Anr.', and Company Appeal(AT) (Insolvency) No. 219 of 2017- 'Surinder Singh Bhatia Vs. IDBI Bank Limited & Anr.', were heard by a larger bench and judgment has been reserved. Today the case has been listed at the instance of Appellant Mr. Surinder Singh Bhatia, appellant of Company Appeal(AT) (Insolvency) No. 218 of 2017 & Company Appeal(AT) (Insolvency) No. 219 of 2017. Learned Counsel for the Appellants submits that in view of the decision of this Appellate

Tribunal in ***'ICICI Bank Ltd. V. Vista Steel Pvt. Ltd., in Company Appeal(AT) (Insolvency) No. 13 of 2018***, he has been instructed by the Appellants to withdraw the two appeals preferred by the Appellant, Surinder Singh Bhatia.

In view of such prayer, we allow the Appellant Surinder Singh Bhatia to withdraw the appeals being Company Appeal(AT) (Insolvency) No. 218 of 2017 & Company Appeal(AT) (Insolvency) No. 219 of 2017 which stand disposed as withdrawn.

The larger bench will now pass judgment in respect rest three appeals. Let this order be brought to the notice of the Hon'ble Members of the larger bench.

I.A. Nos. 736 of 2018 and 737 of 2018 stand disposed of.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansilal Bhat]  
Member (Judicial)

*Akc/gc*